

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Counter not

filed

Pah
25/1

Bench

Counter not

B

28/2/00

Bench

Counter not

filed

For further
orders.Pah
12/4

Bench

Free copy of
order dt. 20.4.2000
given to the
both counsels.Pah
25/4P. Rao
25.4.2000

8. order Dated 29.02.2000

None of the Bar members have attended the Court to-day due to lawyers strike adjourned to 13.04.2000 for filing of Counter.

V. Som.
vice-chairman
29/2

Member (J).

9. order Dated 13.04.2000

Adjourned to 26.05.2000 for filing of Counter.

Member (J).

10. Order dated 20.4.2000

In this O.A. the petitioner has prayed for regular direction to the departmental authorities to grant him temporary status and to regularise his service against a Group-D post. In the alternative he has prayed that the departmental authorities may be directed to consider him for appointment against any E.D. post. The departmental authorities in para-8 of their counter have indicated that in the meantime the applicant has been appointed as E.D.D.A./M.C., Janaganj Post Office in accordance with Remuna S.O. with effect from 17.1.2000.

We have heard Shri P. Rathi, learned Counsel for the petitioner and Shri A. Rautray, learned Addl. Standing Counsel. In view of the fact that the applicant has already been appointed against an E.D. post, where he has already joined, this O.A. is disposed of in terms of para-8 of the counter, but no order as to costs.

V. Som.
vice-chairman
20/4

Member (J)